

CITY CIVIL COURT MUMBAI  
IN THE COURT HHJ. SMT. SHASHIKALA S. NAGUR  
COURT 13 ASSISTANT SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 07-09-2020

Sr. No.	Suit No.	Name of parties	Name of Advocate	Stage
1	8359/2000	Malathi N.Shetty & Anr. V/s N.Krishnaraj Shetty & Anr.	Bharat Joshi	Judgment
2	8556/1998	Sabir H. Shariff Ahmed & Anr. V/s Famous Bakery & Ors.	P.M.Shah	Judgment
3	9587/1990	Priyanka Overseas Pvt.Ltd. V/s B. Vijaykumar and Co.	Federal & Rashmikant	Judgment
4	373/2017	M/s Prime Semiconductors V/s M/s Electrical Solutions & Ors.	RMP Legal	Judgment
5	1047/2017	Archana U.Thakur V/s Vastu Kirti Engineerring Pvt.Ltd.	Bharat Kothari	Judgment

Sheristedar  
C.R.No.13